

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
ORIGINAL APPLICATION NO.311/2022

F.No. 1/SOM/PB/NGT MATTER/2025/

Dated - 21/05/25
 NDOH: 23.05.2025

IN THE MATTER OF :-

DR. JEET SINGH YADAV
GOVT. OF NCT OF DELHI

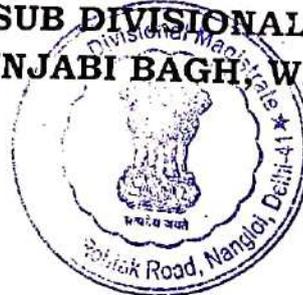
VERSUS

.....APPLICANT
....RESPONDENTS

-INDEX-

S.NO.	PARTICULARS	PAGE NO.
01.	STATUS REPORT ON BEHALF OF SUB DIVISIONAL MAGISTRATE, PUNJABI BAGH IN COMPLAINT TO DIRECTIONS OF HON'BLE NGT ORDER DATED 25.03.2025.	1 & 2
02.	ANNEXURE-I (Photographs of site)	3 to 12
03.	ANNEXURE-II (Khatoni of year 2005-06)	13
04.	ANNEXURE-II (possession handed over to DDA dated 12.10.2020)	14 & 15

(Signature)
(DEEPAK PUNDIR, DANICS)
SUB DIVISIONAL MAGISTRATE
PUNJABI BAGH, WEST DISTRICT



Filed By:

New Delhi
 Date: 22.05.2025

(Signature)
(JYOTI MENDIRATTA)
 Advocate for the GNCT of Delhi
 Ph: 9811136141
 jmalawoffices@gmail.com

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ORIGINAL APPLICATION NO.311/2022

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GOVT. OF NCT OF DELHI

....RESPONDENTS

Status report in the matter of Dr. Jeet Singh Yadav Vs Govt. of NCT of Delhi before Honb'le NGT of Principal Bench, Delhi listed for hearing 2305.2025.

The brief facts/comments in the aforesaid matter are as under:

S. No.	Khasra No.	Area	Ownership	Possession handed over to DDA on dated	Remarks
1.	142	3-1	Gram Sabha Talab	12.10.2020	Pond filled with water on site & no Boundary wall and Talab is known as "Dharmuwala" (Photos annexed as Annexure- , Page No. 3).
2.	163	4-16	Gram Sabha Talab	12.10.2020	Pond filled with water, Boundary wall, Footpath adjacent to pond, Some trees, 01 Structure Hall type and Talab is known as "Dada Doba" (Photos annexed as Annexure- , Page No. 4-5).
3.	178/1	1-19	Gram Sabha Talab	12.10.2020	Park on half portion and other half is vacant and Talab is known as "johdi" (Photos annexed as Annexure- , Page No. 6-7)

Handwritten signature and date: 21/5/25



4	373/1	15-18	Gram Sabha Talab	12.10.2020	Mandir, Road, Rooms, Park, Pond is in some area filled with water and Talab is known as "Takiya" (Photos annexed as Annexure- , Page No. 8 to 11).
5.	17/27	11-8	Gram Sabha Talab	Acquired vide Award No. 3/DC(W)/05-06 and possession handed over to DSIIDC dated 12.04.2007	Boundary Wall filled with water and Talab is known as "Chor Aala" (Photos annexed as Annexure- , Page No. 12).

1. That as per Revenue Record ownership of Khasra No.142, 163,373/1, 178/1 Village Mundka is recorded as Gram Sabha Johar. The possession of the same has already been handed over to DDA on 12.10.2020. Besides, the Village Mundka has also been Urbanised vide Notification dated 16.05.2017. Consequent to this Revenue Department no more remains the jurisdictional Authority.
2. That as per Revenue Record, ownership of Khasra No.17/27 Village Mundka is recorded as "Sarkar Daulat Madar", the same has been acquired vide Award No.3/DC(W)/2005-06 and possession of the same has also been handed over to DSIIDC on 12.04.2007.

Accordingly, the status report is submitted for kind consideration before Hon'ble NGT of Delhi.

Encl.: As above

(DEEPAK PUNDIR, DANICS)
SUB-DIVISIONAL MAGISTRATE
PUNJABI BAGH, WEST DISTRICT



Frigo
21/5/25

जोहरा नं० - 142
श्री 5-8 अक्ष

3



GPS Map Camera

Delhi, Delhi, India

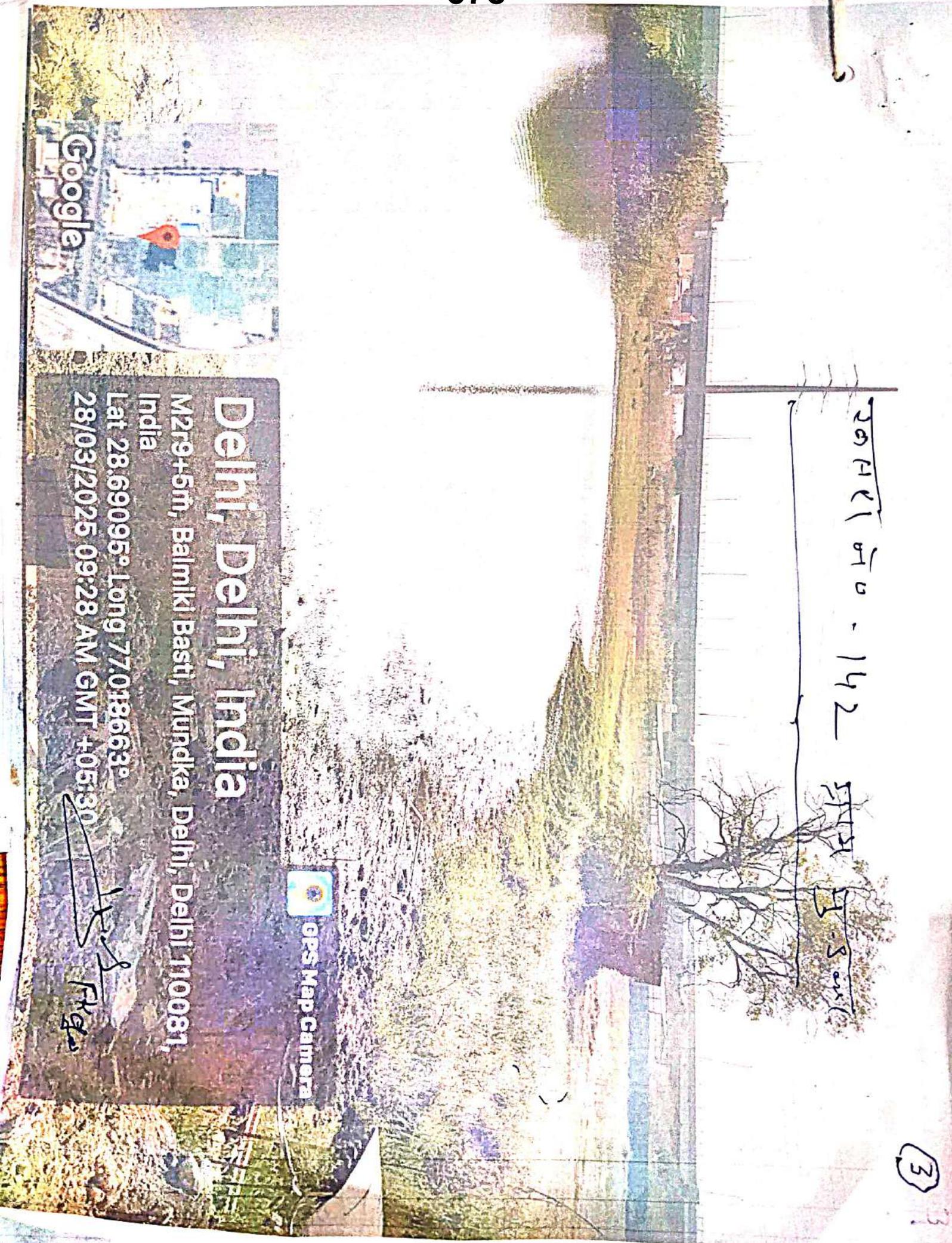
M2r9+5m, Balmiki Basti, Mundka, Delhi, Delhi 110081, India

Lat 28.690965° Long 77.018663°

28/03/2025 09:28 AM GMT +05:30

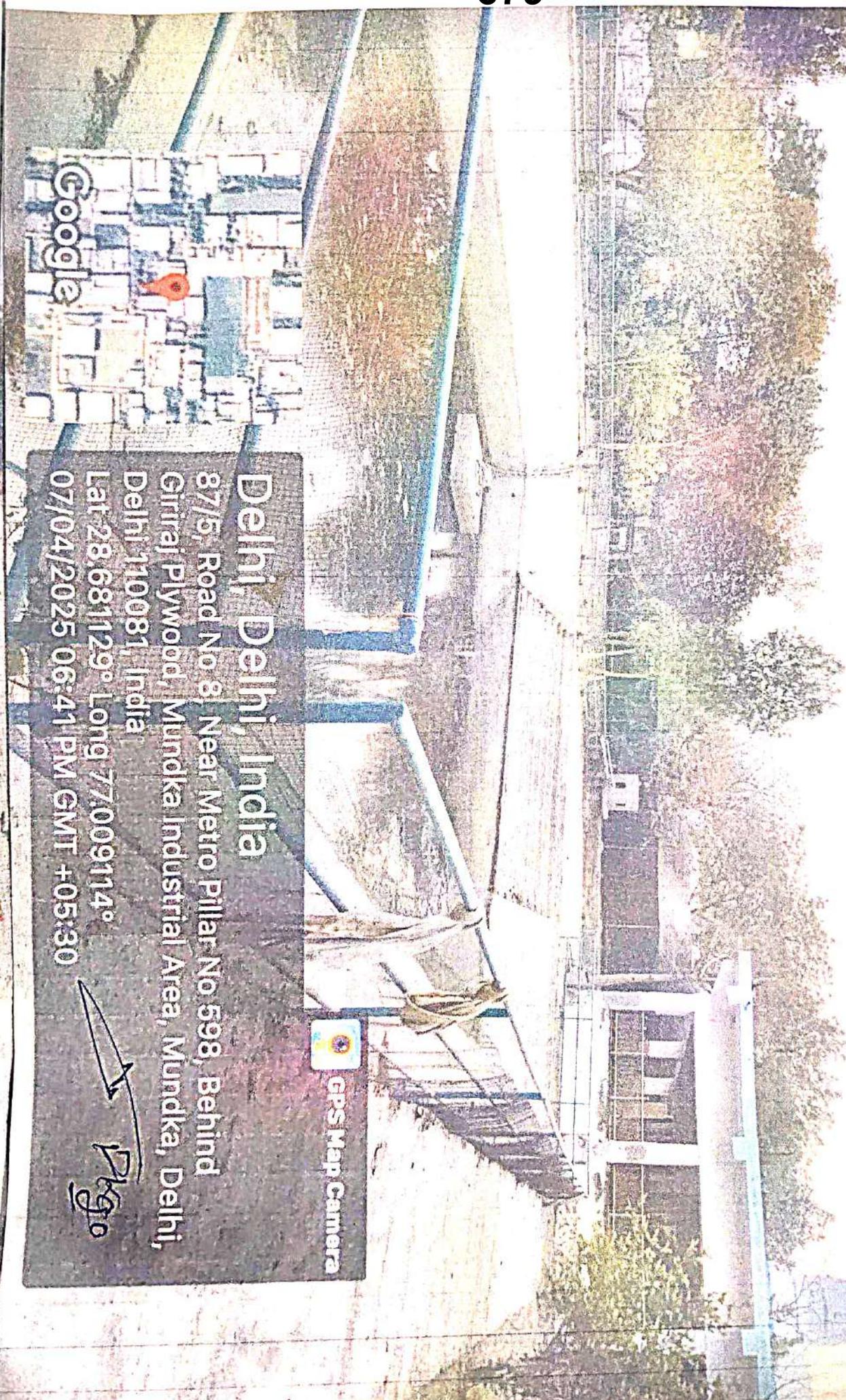
Handwritten signature

Google



2014 21 570 1 23 सतवा भि.स.स. 1

4



Delhi, Delhi, India

87/5, Road No 8, Near Metro Pillar No 598, Behind
Giriraj Plywood, Mundka Industrial Area, Mundka, Delhi,
Delhi 110081, India
Lat-28.681129° Long 77.009114°
07/04/2025 06:41 PM GMT +05:30



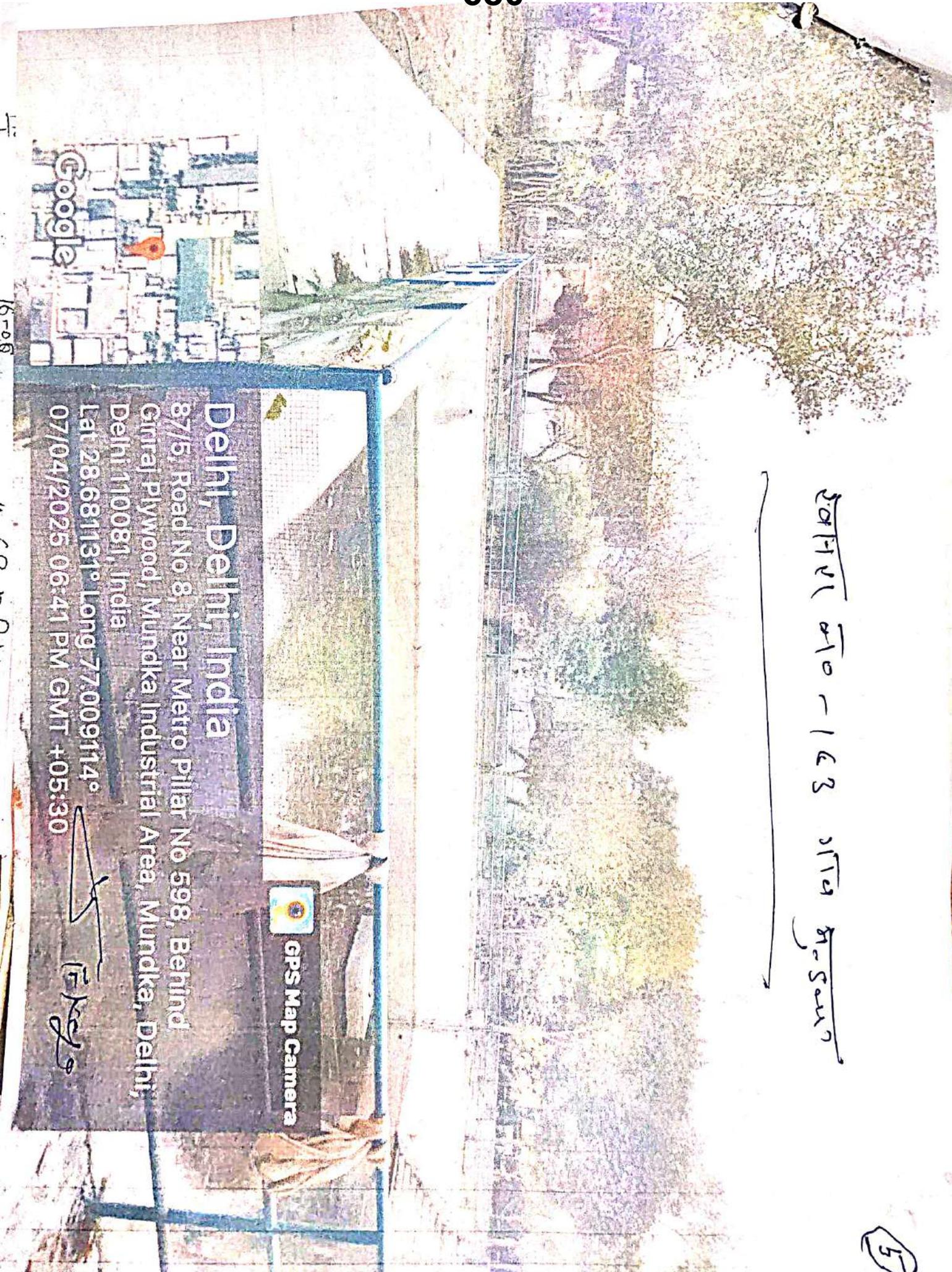
GPS Map Camera

Google

Prigo

सुभाष चंद्र बोस - 143 सुभाष भू-सूचक

5



Delhi, Delhi, India

87/5, Road No 8, Near Metro Pillar No 598, Behind

General Plywood, Mundka Industrial Area, Mundka, Delhi,

Delhi 110081, India

Lat 28.681131° Long 77.009114°

07/04/2025 06:41 PM GMT +05:30



GPS Map Camera

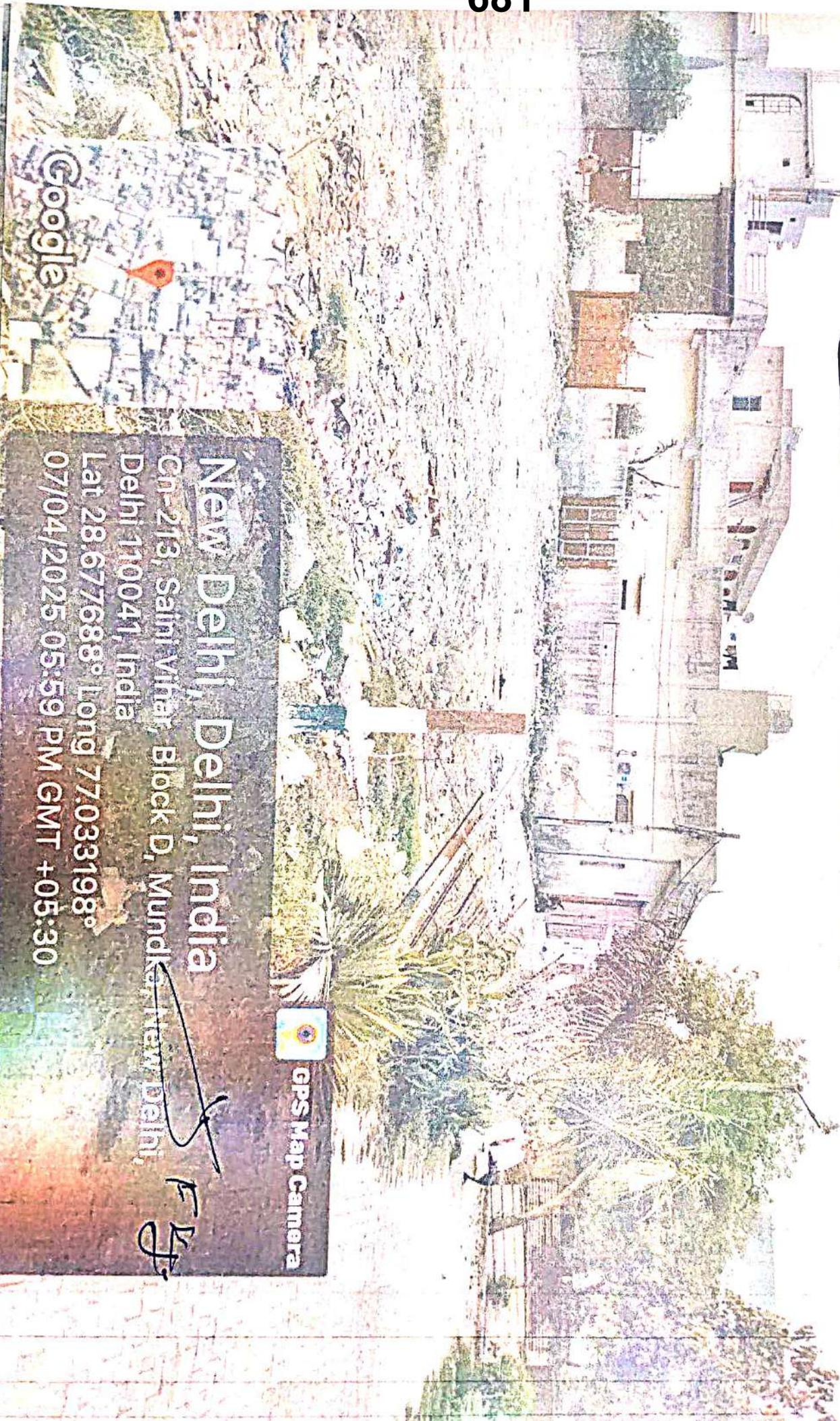
Key

Google

16-06

20/04/2025 - 178 | 21/04/2025

6



Google

New Delhi, Delhi, India

Cn-213, Saini Vihar, Block D, Mundla, New Delhi, Delhi 110041, India

Lat 28.6776888° Long 77.033198°
07/04/2025 05:59 PM GMT +05:30



GPS Map Camera

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20/11/2025 - 17:58 PM GMT +05:30

7




 GPS Map Camera

New Delhi, Delhi, India

Cn-213, Saini Vihar, Block D, Mundka, New Delhi,
 Delhi 110041, India

Lat 28.677591° Long 77.033213°
 07/04/2025 05:58 PM GMT +05:30



Google

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8



Google

Delhi, Delhi, India

Risal Singh Numbardar House, 88 Ch, Mundka Village,
Mundka, Delhi, Delhi 110041, India
Lat: 28.677943° Long 77.025843°
07/04/2025 06:18 PM GMT +05:30



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वर्कशॉप - ४ ३१३ / १ गिरी अ.सूरी

9



GPS Map Camera

New Delhi, Delhi, India

778/2/2, Mundka Village, Mundka, New Delhi, Delhi 110041, India

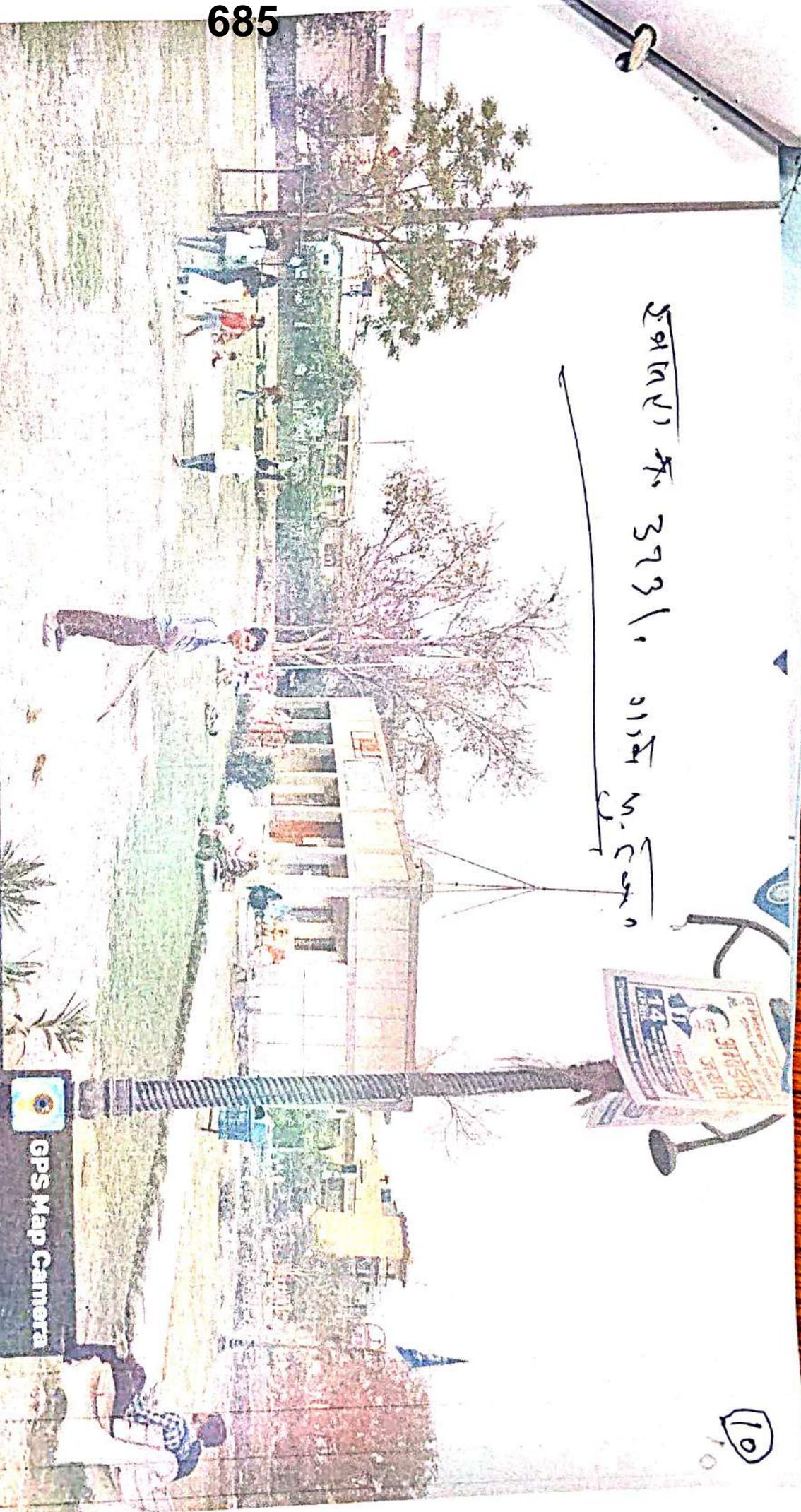
Lat 28.677553° Long 77.025072°

07/04/2025 06:10 PM GMT +05:30

Google

सामान्य क्र. 3791. 0154 N.C. 2000

10



New Delhi, Delhi, India
 778/2/2, Mundka Village, Mundka, New Delhi, Delhi
 110041, India
 Lat 28.677556° Long 77.025068°
 07/04/2025 06:10 PM GMT +05:30

GPS Map Camera

PK

सालासि मो 3713/1 सती गुडवा

(11)



New Delhi, Delhi, India

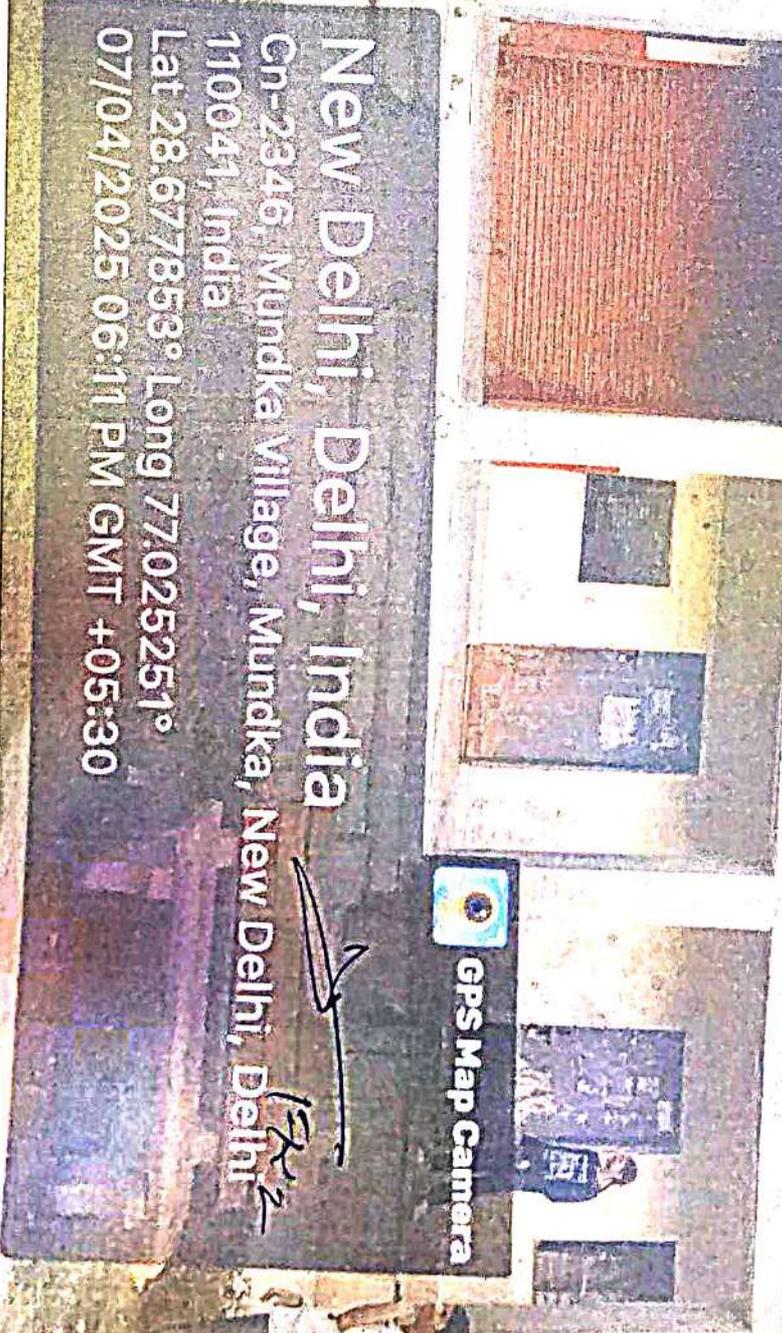
Cn-2346, Mundka Village, Mundka, New Delhi, Delhi 110041, India

Lat 28.677853° Long 77.025251°
07/04/2025 06:11 PM GMT +05:30

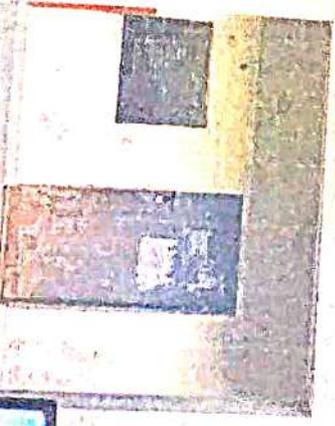
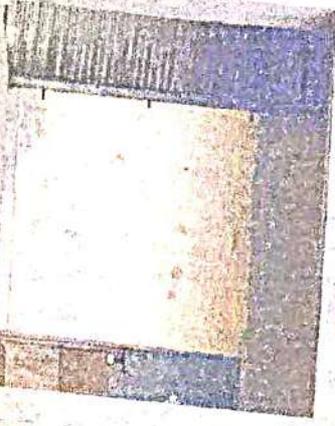


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EX-2



सालासि मो 3713/1 सती गुडवा



2015-17 - 17
27 55109 8.5000



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Delhi, Delhi, India

M2vh+947, Dnrc, Mundka, Delhi, Delhi 110081, India
Lat 28.6993628° Long 77.028014°
28/03/2025 09:40 AM GMT +05:30

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68/e

कलज (कामना) ग्राम शीवा गुाग ग्राम मुण्डका विभाग 12/10/2020

अधिका-नुसार Commissioner (Lm) DDA का संख्या Lm/0000/0001/F-9 (G/LT)/Lmc-II/641 Dated 28/1/2020 व Reschedule Dated 28/1/2020 DD/Lm/WZ/ बालक Handing over/ Taking over of 9 ग्राम 28th land of 89 villages notified vide Gazette Notification dated 28/01/2020 by Govt. of India

उपर्युक्त संवद में ग्राम मुण्डका में पर पहुंचा। मैं पर हलका पटवानी ग्राम सिंगी माल हाजिर है। BDO कार्यालय से श्री नरेन्द्र कुमार तमा. EA (AG) व श्री अजय तमा सिंह तम (AG) हाजिर है। महकमा DDA से श्री उपोक्त प्रसाद तमा काबुलगा हाजिर है। निम्नलिखित ग्राम सुभा ग्राम ग्राम मुण्डका त्रिखवा कलजा महकमा DDA को दिया गया निम्न प्रकार से है :-

खसरा नं.	खसरा	विवरण
142	3-1	जे. गु. जौहड़
163	4-16	जौहड़ (Developed)
172	1-19	" (filled up - under litigation)
313	15-18	" (Rasta - pucca House) under litigation 4/5-85
190	16-05	" (Rasta Park Vacant Develop)
293	0-05	मकबुरा-पाहत
389	0-02	-00-
390	0-04	-00-
492	0-01	-00-
2		-00-
517	0-01	-00-
7	0-05	-00-
718		

-12-

1006
1007
1001
1023
1035

"-11	उत्तराखण्ड
1-04	"
1-07	"
1-11	" (out of 7-7)
0-03	"
6-06	"

36/c

413-03 (शस्त्रे 31A)
 166-13 (Page 1 To 3)
 579-16
 0-09 (Kt No. 808/1/2011 allotted to 0112)
 579-07

कुल 579-07 बीघा ग्राहक श्रेणी का कब्जा गृहकर्ता
 DDA को दिया गया जो नं. 370 (1994-3) का कब्जा आवक
 आवक यह (लाल इला) व नं. 73/2, 74/9/21, 121/1/2, 136/2/3 मि
 (0-6) 0-14 0-9
 38/4 मि, 57/2/2 मि, 72/9/1 मि, 76/25/1/1 मि, 78/7/1 मि, 85
 0-12 0-2 0-2 0-17 0-6 0-5
 102/2/2 मि, 106/1/4 मि, 111/7 मि, 116/25/3, 123/2/1 मि, 124/20/2 मि
 0-01 0-12 0-5 0-3 0-05 0-03
 805/1 मि, 859/1, 859/3, 977 मि कुल 4 बीघे 16 बिस्व 17 मि
 0-0-6 0-2-10 0-2-10 0-2 कुल 4 बीघे 16 बिस्व 17 मि
 का कब्जा आवक है Not traceable नहीं दिया गया। उपरोक्त श्रेणी का कब्जा चर्चा
 परफुल्ल धुगा नकिरा कर दिखाना गया। मौला अनुसार कब्जा दिया गया है। कोई विवाद
 पैदा हुआ नहीं की गई है। Record शर्तों में विजरा व फील्ड बुक की Copy दे दी गई
 है। उपरोक्त कब्जा कार्यवाही कोई प्रभावित पत्र नहीं आया। कब्जा कार्यवाही

मुख्यालय
 PPS/asm
 12-10-2020
 धर्मलक्ष्मी
 (प्रशासकीय प्रसाद)
 K90 DDA

जयगंधर्व
 K90 (PS)
 प्रशासकीय प्रसाद
 धर्मलक्ष्मी
 K90
 (PS)

राज देवदा
 नरेन्द्र कुमार का
 DA (AG) BDO (W)
 12/10/2020
 12/10/2020
 अजयप्रकाश
 TA (AG) BDO (W)